

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(2)न्याय / 2022

जयपुर दिनांक: 10.1.2022

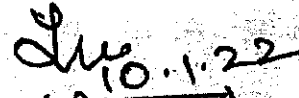
::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला जज केडर के अधिकारी Shri Manish Agarwal, Judge, Family Court, Chittorgarh को अपने पदीय कर्तव्य के अतिरिक्त Judge. MACT, Chittorgarh के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतद्वारा नियुक्त/पदस्थापित किया जाता है।

Note- 1. He shall dispose off minimum 40% additional work as per circular of standard of work.


2. The Cases in which directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से


10.1.22
(प्रवीर मटनागर)
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 104 दिनांक 07.01.2022 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रिक्त पत्रावली।


10.1.2022
(पंकज लाल सेनी)
संयुक्त शासन सचिव

HIGH COURT, JODHPUR

No.Esst.b2(v)1/WA/2022/107

Date :10.01.2022

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
- 4.The Principal Secretary to the Govt., Law Dept.-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/ Registrar(Vig.)/(Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judge, Chittorgarh with the request to serve/circulate the copy of this order to the concerned Court/Officer/post/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/ Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/
Conf. /Accounts/General/Store
Sub. Court/Statistics/Computer Cell
RJS Leave/Jr. Actt. /Building Cell


10.1.2022
REGISTRAR GENERAL